

(2024) 02 DEL CK 0033

Delhi High Court

Case No: Civil Writ Petition No. 962 Of 2024, Civil Miscellaneous Application No. 7696, 7739
Of 2024

School Of Physical
Education And Sports
Development, OPJS
University

APPELLANT

Vs

National Council For
Teacher Education &
Anr.

RESPONDENT

Date of Decision: Feb. 8, 2024

Acts Referred:

National Council for Teacher Education Act, 1993 " Section 14

Citation: (2024) 02 DEL CK 0033

Hon'ble Judges: C. Hari Shankar, J

Bench: Single Bench

Advocate: Sanjay Sharawat, Ashok Kumar, Rahul Madan

Final Decision: Allowed

Judgement